

**IN THE HIGH COURT OF ORISSA AT CUTTACK**

**W.P.(C) No.942 of 2021**

***Smt. Anita Budhia***

....

***Petitioner***

Mr. A.K. Budhia, Advocate

*-versus-*

***State of Odisha and others***

....

***Opposite Parties***

Mr. L. Samantray, A.G.A. for the State

Mr. Devashis Panda, Advocate for O.P. No.3

Mr. P.K. Parhi, ASG for Union of India

**CORAM:**

**THE CHIEF JUSTICE**

**JUSTICE R.K. PATTANAİK**

**ORDER**  
**11.07.2022**

**Order No.**

12.

1. While photographs have been enclosed with the affidavit filed by Opposite Party No.3 today showing the installation of the PET/CT scan facility, it is stated that the specialized tools required for the NEMA test for the regulatory approvals from the AERB are awaited. It is stated that order for hospital furniture and new ICU equipments has been placed and will be supplied in a phased manner. Copy of the affidavit be served on learned counsel appearing for the Petitioner as well as the other opposite parties.

2. List on 23<sup>rd</sup> August, 2022. By the next date, learned Additional Government Advocate for the State will file an affidavit regarding compliance with the directions issued by this Court on 12<sup>th</sup> April, 2022.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R.K. Pattanaik)***  
***Judge***